

(c) Only one film entitled 'Jaldeep' which was exported abroad has fetched a revenue of Rs. 1,800.

(d) Lack of demand.

(e) 50 films, out of 35 produced, which were shown to 43,70,395 children and adults through shows organised by the Society since 1962. Audience figures prior to 1962 are not available. The figure indicated does not also include the number of audience who saw the films on the basis of prints leased out to some of the States, Union Territories and Municipal Corporations by the Society.

(f) A statement is laid on the Table of the House. [Placed in Library. See No. LT-422/67].

(g) There is no commercial demand from schools, but the films are shown in India on non-commercial basis on fixed hire for each show.

Import of Films

702. Shri Baburao Patel:
Shri Hardyal Devgun:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of foreign films—feature, educational cartoons and of other categories—imported into India during the year 1966-67;

(b) the countries and the number of films from which those were imported;

(c) the amount remitted abroad by each importer from the collections made in India;

(d) the amount retained in India by each importer;

(e) the manner in which money retained in India is used by the importer or distributor in regard to the import of films;

(f) if so, his terms and conditions;

(g) the total amount of annual remittances abroad by the various distributors of foreign films during the

last five years ending the 31st March, 1967; and

(h) the total amount of foreign exchange earned by the Indian films in foreign countries during the last five years ending the 31st March, 1967?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (h). The information is being collected and will be laid on the Table of the House in due course.

Newspapers in India

703. Shri Baburao Patel:
Shri Bihari Mishra:
Shri K. N. Tiwary:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of newspapers and publishers and the amount of newsprint quota given to them and the value thereof during the last five years;

(b) the basis on which this quota is given and the steps taken by Government to check up whether the newsprint given is used for the purpose for which it was meant; and

(c) the reason why the amount of newsprint quota is made dependent on obtaining a Tax Clearance certificate when a similar condition is not enforced while importing other articles of trade?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Every year, about 2,500 newspapers are, on application, allocated newsprint by the Registrar of Newspapers for India. The time and the magnitude of the labour involved in the collection and compilation of the requisite information will hardly be commensurate with the results likely to be achieved.

(b) The quota of newsprint of a newspaper is determined on the basic circulation, size, page-level, periodicity and regularity of publication. It varies from year to year in accordance with the Newsprint Allocation Policy announced in April every year.